

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PARINEE DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Parinee Developers Private Limited
2.	Date of incorporation of corporate debtor	February 1, 2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai), under the Companies Act, 1956
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	CIN: U45200MH2006PTC159393
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. off. address: 201, 2 nd Floor, Parinee Crescenzo, Plot No. C 38 & 39, G Block, BKC, Bandra (East), Mumbai MH 400051 IN
6.	Insolvency commencement date in respect of corporate debtor	June 19, 2020 (Date of receipt of order by IRP) (Hon' NCLT order dated June 09, 2020)
7.	Estimated date of closure of insolvency resolution process	December 16, 2020; being 180 th day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional (IRP)	Name: Mr. Subhash Chandra Modi Reg. No.: IBBI/IPA-003/IP-N000176/2018-19/12119
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Address: 1301/02, Silver oak, Raheja Willows CHS Ltd., Akurli Road, Kandivali(East), Mumbai Suburban, Maharashtra, 400101 Reg. Email Id: subhash0658@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Process specific address: Sumedha Management Solutions Private Limited, 809-810, 8 th Floor, B-Wing, Trade World, Kamala Mills Compound, Lower Parel (West), Mumbai - 400013, Maharashtra. Process specific email id: pdpl@sumedhamanagement.com
11.	Last date for submission of claims	July 03, 2020; being the 14 th day from the date of appointment of IRP
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class- Allottees under Real Estate Projects
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class	1. Name: Pradeep Kumar Chakravarty Reg. No: IBBI/IPA-003/IP-N000123/2017-18/11338 2. Name: Vijay Kumar Kulshrestha Reg. No: IBBI/IPA-003/IPA-ICAI-00253/2019-20/12905 3. Name: Indrajit Mukherjee Reg. No: IBBI/IPA-001/IP-P01533/2018-19/12450
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link for downloading claim forms: http://ibbi.gov.in/downloadform.html (b) The profiles of authorized representatives are available at https://drive.google.com/drive/folders/1m5ToMw84wrefib6qi1RKTR5gaTEvHs2J?usp=sharing

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench-II) has ordered the commencement of a corporate insolvency resolution process of the Parinee Developers Private Limited vide order no. CP (IB) 4147/MB/C-II/2019 dated 09.06.2020 (Date of receipt of order by IRP is 19.06.2020).

The creditors of Parinee Developers Private Limited, are hereby called upon to submit their claims with proof on or before 03.07.2020, to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Allottees under Real Estate Projects in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: June 20, 2020
Place: Mumbai



Sd/- 
Subhash Chandra Modi
Interim Resolution Professional
In the matter of Parinee Developers Private Limited